

सिचार्ड और विद्युत् सञ्जी (डा० कु०

स० राव) : (क) जी, हाँ ।

(ख) समिति की बनावट तथा उसके विचारार्थ विषय निम्नलिखित हैं :—

बनावट

1. श्री के० एल० विज, सदस्य केन्द्रीय जल तथा विद्युत् आयोग—अध्यक्ष
2. श्री के० जी० आर० अय्यर, संयुक्त सचिव, सिचार्ड व बिजली मंत्रालय—सदस्य
3. श्री एच० आर० भाटिया, प्रिंसीपल थापर इन्स्टीच्यूट आफ इन्जी-नियरिंग, पटियाला—सदस्य
4. श्री के० मत्थन, किल्लिक इंडस्ट्रीज लि०, बम्बई—सदस्य
5. श्री एन० एस० बसन्त, सचिव, दिल्ली ताप परियोजना नियंत्रण बोर्ड—सचिव

विचारार्थ विषय

- (1) दिल्ली में, 1964 के दौरान बिजली की सप्लाई में हुई खराबियों का पुनर्विलोकन ।
- (2) भविष्य में ऐसी खराबियों को दूर करने के उपाय सुझाना ।
- (3) रख-रखाव कार्य में इस समय लगे हुए स्टाफ की पर्याप्तता की जांच करना और यदि कोई सुधार हो तो उनका सुझाना ।

यह समिति, दिल्ली बिजली सम्भरण उपक्रम और नई दिल्ली नगर-पालिका दोनों के वितरण प्रणालियों की भी जांच करेगी और आशा है कि वह अपनी रिपोर्टें जुलाई, 1965 के आरम्भ में प्रस्तुत कर देगी ।

Relief in Corporate Taxes

2100. Shri Rameshwar Tania: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a nine-member delegation of the Federation of Indian Chambers of Commerce and Industry met the Finance Minister and requested him for some relief in the Corporate Taxes;

(b) if so, the main points stressed by them; and

(c) the action Government propose to take on their demand?

The Minister of Finance (Shri T. T. Krishnamachari): (a) to (c). A representative deputation met the Finance Minister on the 21st March, 1965 and generally discussed the budget proposals with him. They promised to send a note later on.

Low and Middle Income Group Houses in Delhi

**2101. { Shri Shiv Charan Mathur:
Shri P. C. Borooah:**

Will the Minister of Works and Housing be pleased to state:

(a) whether it is a fact that a sample survey was conducted by the Housing Department of the Delhi Administration to find out as to how many houses have been rented out by the beneficiaries of the Low and Middle Income Group housing loans; and

(b) if so, the findings of the said survey and the action proposed to be taken by Government against those who have violated the rules under such schemes?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes.

(b) The result of the survey is as follows:

Name of Scheme	Houses surveyed	Houses wholly occupied by owners	Houses partly rented out	Houses wholly let out
Middle Income Group Housing Scheme	118	43	45	30
Low Income Group Housing Scheme	197	116	42	39

The survey did not reveal any violation of the rules.

Housing Scheme in Madras

Shri Sriram Durga Prasad of Nagpur

2102. Shri Dharmalingam: Will the Minister of Works and Housing be pleased to state:

(a) whether the various housing schemes sponsored by his Ministry have not made any progress in Madras State;

(b) if so, the reasons therefor; and

(c) whether there is any proposal to take special steps to accelerate the construction of houses under various schemes in the State of Madras?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). No. Out of a total allocation of Rs. 6.25 crores for housing schemes in the Third Plan, the Madras State have utilised Rs. 3.37 crores during the first four years of the Plan

(c) It is being continuously impressed upon the State Governments, including the Government of Madras, that they should provide larger funds in their Annual Plans for Housing Schemes. The matter has also been taken up with the Planning Commission.

2103. { Shri Yashpal Singh:
Shri Yudhvir Singh:
Shri Kapur Singh:
Shri Hari Vishnu Kamath

Will the Minister of Finance be pleased to refer to the reply given to Unstarred question No. 12 on the 18th February, 1965 regarding the affairs of Shri Sriram Durga Prasad of Nagpur and state:

(a) whether the investigations have since been completed by Government; and

(b) if not, when these are likely to be completed?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Not yet, Sir.

(b) Vigorous efforts are being made to complete the investigations as early as possible, but in view of their complicated nature, it will take a few months more.